

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.58/9/AMR/2020		9 Of IBC	Premium Transmission Pvt Ltd Vs BGR Energy Systems Ltd
	IA(IBC)/11/2023	60(5) of IBC	BGR Energy Systems Limited (CD) Vs. Premium Transmission Private Limited (OC)

ORDER

Mr.T.Vijayakumar Reddy, Counsel for the OC present. Ms.Kruthi K, Counsel for the CD present.

At request of the counsel for the CD that they are not able to attend today since they are travelling, list the matter on 02.02.2023 as a last chance making it clear that if the counsel for the CD does not get ready on that day the matter would be heard and decided on merits.

List the IA on 02.02.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN